was approved by the Cabinet along with The list of drug to be included under price control;

(c) whether it i_s a fact that the Kelkar Committee neither mentioned the criteria nor indicated any reasons for exclusion of drugs in their report; and

(d) if so, what are the reasons for nonindication of criteria?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) Yes Sir.

(b) The drug policy t?78 and the DPCO 1979 were approved by the appropriate authorities.

(c)No,Sir.

(d) Does not arise.

Production and Import of Vitamin B6

3109. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pieased to state:

(a) whether it is a fact that the price fixed for indigenous production of Vitamim B6 is Rs. 1200/- per kg.;

(b) whether it is also a fact that the CIF price of imported materia) is Rs. 342/ per kg

(c) whether it is a fact that a huge quantity of vitamin B6 has been imported in the country;

(d) whether it is a fact that certain companies are flowing imported material under thei production; and

(e)if so, what was the quantity imported during the last two years and upto 31st October. 1987 as well as the production during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R ,K. JAICHANDRA SINGH): (a) Yes. Sir. (b) CIF value is not monitored by this department;

to Questions

(c) 1985-86 24935 kgs. 1986-87 Not available

(d) No such instance has been brought to the notice of this Department.

(e) In view of .(d) does not arise

Different prices of Streptomycin

3110. SHRI PURUSHOTTAM KAKOD KAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that his Ministry fixed the price of Streptomycin production of Synbiotics at Rs. 804.79 per kg.; and of IDPL and HAL. at Rs. 11.471- per kg; and

(b) on what basis the average price will be fixed without providing the difference of producer and average price to the manufacturers?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PEJRO-CHEMICALS IN THE MIN JS TRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH); (a) Yes, Sir. under DPCO, 1979

(b) The prices of scheduled drugs including Streptomycin will be fixed a_{s} per the provisions of DPCO, 1987.

Profitability study of drug Companies

3111. SHRI PURUSHOTTAM KAKOD KAR: Will the Minister of INDUSTRY be pleased to stale j

ta) whether it is a fact that his Ministry made a profitability study on the basis of form 6 under DPCO. 1979,

(b) if so, what are the names of the companies and the details of profitability of each:

(c) whether any adjustment in prices of formulations was made on the basis of this study; and

(d) if so. what are the details thertof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (d) M/s. Warner Hindustan and M/s. Infar (India) Ltd. were found to have exceeded the profitability limit prescribed in DPCO, 1979. The new DPCO, 1987 was announced by the Government while the question of adjustment in prices of formulations produced by the companies concerned wag still under consideration. Action to adjust the prices on the basis of profitability as per DPCO, 1987 will be duly taken, wherever found, necessary. The concerned revenue authorities have been requested to recover the amount of Rs. 106.36 lakhs overcharged by M/s. Warner Hindustan as arrears of land revenue, for being deposited into the Drug Price Equalisation Account.

Increase in the prices of Bulk Vitamins

3112. SHRI PURUSHOTTAM KAKOD-KAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 945 given in the Rajya Sabh,! on the 16th November, 1987 and state •

(a) the names of the bulk vitamins where his Ministry received reports of increase in prices along with old and increased price of each;

(b) whether it i_K a fact that the drug companies are required to submit form No. 1 to the Government before revising the prices of price decontrolled drugs;

(c) if so, whether his Ministry has examined the break-up and found it in orders;

(d) if so, what are the details thereof;

(e) whether it i_s also a fact that there is *monopoly* production of vitamins and there are chances for increase of prices every now and then; and

(f) if so, on what basis these drugs were price decontrolled?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OK INDUSTRY (SHRI R. K. JAI

to Questions

CHANDRA SINGH): (a), (c), (d) and (e) The list of non-scheduled bulk drugs under DPCO 1987 is very large and vol-umenous, the required information is not readily available. Time and efforts required in collecting this information is ' not to be commensurate with the results likely to be achieved.

(b) Yes, Sir.

(f) The basis for the DPCO, 1987 were the Measures announced in December. 1986.

Demand and Supply of Electricity

3113. SHRI NARESH C. PUGLIA: Will the Minister of ENERGY be pieased, to state:

(a) what wa_s the gap between the de mand and supply of electricity as 'assessed upto 31 st March, 1987;

(b) what was the total electricity gene rated in the country during the period from 1985 to date, yearwise; and

(c) what are the plans for generation of more electricity to bridge the gap *ot* demand and supply?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) During the period April, 1986 to March, 1987 the energy requirement in the country was 192356 million units against which the availability Was 174276 million units which represents a shortage of 18080 million units (9.4 per cent).

(b) The total energy generation in the couutry during 1985-86, 1986-87 and 1987-88 (upto November, 1987) was 170037 million units, 187605 million units and 132054 million units respectively.

(c) To improve the availability of power, the various measures taken include expediting commissioning of new capacity, op timum utilisation of existing capacity, im plementation of Centrally sponsored Reno vation & Modernisation programme for thermal stations reduction in transmission